

STATEMENT OF IMMOVABLE PROPERTY SINCE APPOINTMENT TILL THE YEAR OF ASSESSMENT(As on 31.12.2021)

1. Name of the officer (in full and service to which he/she belongs)
 2. Present Post held
 3. Present pay
 4. Date of Birth

: P. MUTHUMARAN
 : DIRECTOR, FSSAI, SOUTHERN REGION,
 ON DEPUTATION FROM FCI
 : Rs. 1,34,500/- (Basic Pay at Level 13 of CDA Scales)
 : 07.05.1970

Name of distt., sub-Divn., Taluk and village in which property is situated	Name & details of Property* Housing & other* Present Building/Land Value	In case owned/acquired Or inherited in the name of dependant/blood relation indiate his/her relationship with the Govt. Servant %	How acquired whether by purchase, lease, mortgage, inheritance, gift or otherwise date of acquisition and name with details of person from whom acquired	Annual income from the property	Remarks
Ancestral Property (1) PERIYAKULAM SUB DIVISION & TALUK KEELA VADAKARAI VILLAGE, THENI DIST TAMILNADU	(1) Residential House (Parents Live)	25% Share (from Paternal Grand Father)	INHERITANCE	NIL	No change since joining in FCI in 24.04.2010
(2) AS ABOVE	(2) MANGO ORCHARD 2.05 acres	- As above -	INHERITANCE	Rs. 1 Lakh in total depending on season	
(3) MAHABOOB NAGAR DISTRICT & TALUK as well as DIVISION, KONDUGURU MONDAL MAHADEVPUR VILLAGE	(3) Housing Plot No. 338 & 339 Acquired from developers M/s. City Heights Homes & Resorts Pvt. Ltd., Hyderabad, measuring 200 Sq.yards each of DECCAN HEIGHTS LAYOUT Rs. 1,60,000/- value in total	100% Share	Purchased in self's name in the year 2013 with prior approval of Employer	NIL	Purchased with prior intimation and approval of employer
(4) SHOLINGANALLUR SUB DIV. PALLIKARANAI VILLAGE, KANCHIPURAM DIST.	(4) Plot no. 4 & 5, measuring 1250 Sq.ft. each in Sy.No. 9, Ram Nagar South Extension	Acquired in the name of self	Plot No. 5 through HDFC Bank Loan in the year 2014, and Plot No. 4 through HDFC loan and disposal of Flat at B-175, 2nd Floor, BRIJ VIHAR, GAZIABAD, UP in the year 2017	NIL	
Ancestral Property (5) PERIYAKULAM SUB DIVISION & TALUK MAHATHMA GANDHI STREET VADAKARAI VILLAGE, THENI DIST.	(5) Plot No. 67 & 67/1, measuring 761 Sq.ft. - 50% notional share - sharing with brother. Rs. 8,50,000/-	50% share	INHERITANCE	NIL	Prior intimation submitted to employer and post transaction details also furnished ; awaiting approval.

(P.MUTHUMARAN)
 DIRECTOR,RO,CHENNAI
 10.01.2022